CLASSIFICATION OF NON-DEVELOPMENTAL EXPENDITURE UNDER REVENUE AND CAP ITAL HEADS

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*183. SHRI P. C. BHANJ DEO: Will the Minister for Planning be pleased to state the procedure adopted in classifying non-developmental expenditure between capital or revenue heads of accounts?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): Budgetary procedure does not recognise the distinction between developmental and non-developmental expenditure. Therefore, the question as to the procedure to be adopted for classifying non-developmenal expenditure as such between capital or revenue heads of accounts does not arise. The classification of expenditure between revenue and capital heads in Government accounts is determined by rules of allocation as prescribed from time to time in consultation with the Comptroller and Auditor General.

RESEARCH PROGRAMMES COMMITTEE

- *189. SHRI B. V. KAKKILAYA: Will the Minister for Planning be pleased to state:
- (a) whether it is a fact that the Research Programmes Committee has addressed the universities and other institutions inviting from them schemes of research pertaining to problems of regional development; and
- (b) whether any report in respect of the schemes has been submitted to Government?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes.

(b) No.

MEETING OF THE NATIONAL DEVELOPMENT COUNCIL

*193. SHRI K. C. GEORGE: Will the Minister for Planning be pleased

to state what were the decisions taken by the National Development Council which met recently in Delhi to discuss the working of the Five-Year Plan?

THE MINISTER FOR PLANNING AND IRRIGATION AND POWER (SHRI GULZARILAL NANDA): A copy of the Memorandum of conclusions and suggestions of the meeting of the National Development Council held on October 6 and 7, 1953 is laid on the Table of the House. [See Appendix VI. Annexure No. 63.]

ENQUIRY INTO COFFEE INDUSTRY

- *197. Shri B. V. KAKKILAYA: Will the Minister for Commerce and Industry be pleased to state:
- (a) whether Government have received any representation for instituting an enquiry by the Tariff Commission into the coffee industry; and
- (b) if so, what action Government propose to take in the matter?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) Government do not consider it necessary to refer this matter to the Tariff Commission.

DIPLOMATIC REPRESENTATION OF INDIA IN GREAT BRITAIN

- *203. SHRI P. C. BHANJ DEO: Will the PRIME MINISTER be pleased to state:
- (a) what are the reasons for calling the Diplomatic Representative of India in Great Britain the High Commissioner for India instead of the Ambassador for India; and
- (b) what is the difference in status between a High Commissioner and an Ambassador?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND DEFENCE (SHRI JAWAHARLAL NEHRU):

(a) Representatives of the Commonwealth countries to each other were